

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

31. IA 4598/2023 IN C.P. (IB)/978(MB)2022

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 13.06.2024**

**NAME OF THE PARTIES: - Prakul Thadi**  
**IN THE MATTER OF**  
**Yes Bank Limited**  
**V/s**  
**Rashmi Deshpande**

**Section: Application under any other provisions- IBC U/s 95(1) of the  
Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Ashish Pyasi a/w Adv. Jinal Sethia a/w Adv. Aditya Krishnan a/w Adv. Anjali Shahi appeared for the Respondent. Due to paucity of time the matter could not be taken up. List this matter on **02.08.2024**.

**Sd/-**  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*JAGDISH*

**Sd/-**  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**